

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1249/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Khakhar & Co.  
V/s.  
Iosis Spa & Wellness Pvt .Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME                 | DESIGNATION                                       | SIGNATURE       |
|--------|----------------------|---|-----------------|
| 21     | Brijal Samani        | Advocate for<br>Respondent 2/6<br>Rawal Shah & Co | <i>B Samani</i> |
|        | Vishal S.<br>Shriyan | Adv. for<br>Applicant                             | <i>U</i>        |

ORDER

CP 1249/I&BC/NCLT/MB/MAH/2017

At request of the parties, list this matter on 22.9.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)